

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19795/2024 BLAPL/7180/2024	ARUN BHARTI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /200 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000109/2023
2	D-BLAPL/20029/2024 BLAPL/7181/2024	JAGADEV CHHOTRAY @ BANTY VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANKI /50 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000071/2024
3	D-BLAPL/21272/2024 BLAPL/7182/2024	DINESH KUMAR SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /188 /202 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000647/2024
4	D-BLAPL/21274/2024 BLAPL/7183/2024	GULAM JILANI @ JALANI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /44 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000052/2024
5	D-BLAPL/20862/2024 BLAPL/7184/2024	RAKESH JALLI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /504 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001212/2024
6	D-BLAPL/20992/2024 BLAPL/7185/2024	RAJEEV KUMAR MAHATO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SUNABEDA /91 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000059/2021
7	D-BLAPL/20996/2024 BLAPL/7186/2024	GULU@BULU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /114 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000280/2023
8	D-BLAPL/20953/2024 BLAPL/7187/2024	RAJANA SRINIVASA RAO VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000028/2020
9	D-BLAPL/18294/2024 BLAPL/7188/2024	RANJAN KUMAR SAHOO@KUKUDA VS STATE OF ODISHA	PRGNYA NANDA PATNAIK VS	MANCHESWAR P.S. /61 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000317/2022
10	D-BLAPL/20885/2024 BLAPL/7189/2024	KAPILA SINGH VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000023/2024
11	D-BLAPL/20994/2024 BLAPL/7190/2024	LISA@NAGA VENKATA SOWJANYA KURAPATI@ KURAPATI NAGA VENKATA SOWJANYA VS STATE OF ODISHA	ANURAG BHUSAN ROUSTRAY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0002403/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/20853/2024 BLAPL/7191/2024	SHYAM KATIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000021/2024
13	D-BLAPL/20751/2024 BLAPL/7192/2024	PITAR TAKRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /75 /2024 NAYADHIKARI GRAMYA NAYALAYA, GR/0000081/2024
14	D-BLAPL/21227/2024 BLAPL/7193/2024	JITENDRA KHAMARI @ JITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000031/2024
15	D-BLAPL/21215/2024 BLAPL/7194/2024	ASHOK KUMAR DAS VS STATE OF ODISHA	MAHES DAS VS	INFOCITY PS /99 /2022 3RD ADJ BHUBANESWAR(Khordha ) CT/0000150/2022
16	D-BLAPL/21239/2024 BLAPL/7195/2024	NIKHIL KUMAR SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /21 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000146/2023
17	D-BLAPL/21218/2024 BLAPL/7196/2024	AJAYA KUMAR @ AJITH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /91 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K Spl/0000139/2024
18	D-BLAPL/21299/2024 BLAPL/7197/2024	SATYAJIT BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000063/2024
19	D-BLAPL/19863/2024 BLAPL/7198/2024	BIJAY JAYAPURIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /150 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000134/2023
20	D-BLAPL/21091/2024 BLAPL/7199/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS PRADEEPTA KUMAR BEHERA	// SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000073/2024
21	D-BLAPL/21277/2024 BLAPL/7200/2024	SK. SAFIRUDDIN @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /124 /2023 A.D.J.,BALASORE(Baleshwar) Spl/0000073/2023
22	D-BLAPL/20677/2024 BLAPL/7201/2024	RITIK KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000031/2024
23	D-BLAPL/20597/2024	SURENDRA DEEP	RAMAKANTA MISHRA	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7202/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000021/2023
24	D-BLAPL/21025/2024 BLAPL/7203/2024	CHARAN ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /266 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000048/2022
25	D-BLAPL/20961/2024 BLAPL/7204/2024	PINKU@DEBA PRATAP SANDH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	DEOGAON /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000887/2024
26	D-BLAPL/20974/2024 BLAPL/7205/2024	RAMAKRUSHNA PANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /109 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000026/2024
27	D-BLAPL/20771/2024 BLAPL/7206/2024	SHRIRAM YADAV VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000111/2023
28	D-BLAPL/20808/2024 BLAPL/7207/2024	PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000497/2024
29	D-BLAPL/20757/2024 BLAPL/7208/2024	LINGARAJ DALEI @ TINGIRI @ CHINGUDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /102 /2020 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0002540/2020
30	D-CMP/29331/2024 CMP/769/2024	MATHURA BIHARI MAHAPATRA VS SAILABALA MISHRA	ABHILASH MISHRA VS	// Civil Judge(Sr. Division),Kantamal(Baudh ) CS/0000076/2022
31	D-CMP/29934/2024 CMP/770/2024	NABAKISHORE GAJENDRA VS RITESHRAJ MANGARAJ	RAJAKISHORE SAHOO VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000404/2002
32	D-CMP/28896/2024 CMP/771/2024	JYOSHNA MANJARI PATRA VS THE COMPETENT AUTHORITY, BBSR	PRADEEP KUMAR KHUNTIA VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000001/2024
33	D-CMP/30555/2024 CMP/772/2024	SARADA PRASAD MOHANTY VS SANTIRANJAN RAY	SUVENDU KUMAR SETHI VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2023
34	D-CMP/30018/2024 CMP/773/2024	MADHUSUDAN CHOUDHARY VS	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CONTAC/29234/2024 CONTAC/4/2024	SHANKAR PRASAD PATEL GANGA RANI BEHERA VS ARVIND AGARWAL, COMMNR. CUM SECY., H.E DEPT.	SANJEEV UDGATA VS	CS/0000029/2002 // ()
36	D-CONTC/27445/2024 CONTC/5490/2024	SURATHA CHANDRA MOHAPATRA VS ASWATHI S, I.A.S.	ADV. VS	// () //
37	D-CONTC/29132/2024 CONTC/5491/2024	SANTANU KUMAR MOHAPATRA VS ARVIND AGARWAL, I.A.S,	ADV. VS	// () //
38	D-CONTC/29134/2024 CONTC/5492/2024	SHYAM SUNDAR DORA VS ARVIND AGARWAL, I.A.S	BIKASH MISHRA VS	// () //
39	D-CONTC/27448/2024 CONTC/5493/2024	KAPIL KUMAR SWAIN VS ASWATHI S, I.A.S.	ADV VS	// () //
40	D-CONTC/29610/2024 CONTC/5494/2024	SATYABRATA SWAIN VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// () //
41	D-CONTC/27450/2024 CONTC/5495/2024	MAYADHAR SUNDARAY VS ASWATHI S, I.A.S.	ADV VS	// () //
42	D-CONTC/29215/2024 CONTC/5496/2024	CHHAYAMANI MISHRA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// () //
43	D-CONTC/27326/2024 CONTC/5497/2024	GITANJALI JENA VS NIBEDITA PANY, D.E.O, JAJPUR	ADV VS	// () //
44	D-CONTC/27717/2024 CONTC/5498/2024	SABITRI MAHANTA VS DAMAYANTI SAHOO, O.A.S.	ADV VS	// () //
45	D-CONTC/29469/2024 CONTC/5499/2024	BABITA DHIR VS BHABANI SANKAR CHAYANI, I.A.S.	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/30317/2024 CONTC/5500/2024	RAIDHARA PATRA VS ANU GARG,P. SECY ,W.R DEPT.	ADV VS	// 0 //
47	D-CONTC/29131/2024 CONTC/5501/2024	BIRABARA JENA VS ARVIND AGARWAL, I.A.S,	ADV VS	// 0 //
48	D-CONTC/30335/2024 CONTC/5502/2024	GOMATI GOUD VS ANU GARG, IAS	ADV VS	// 0 //
49	D-CONTC/29820/2024 CONTC/5503/2024	SADHU SAHU VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	HEMANTA KUMAR MOHANTA VS	// 0 //
50	D-CONTC/30304/2024 CONTC/5504/2024	DEBARAJ BHUMIA VS SACHIN PAWAR, IAS	DEBASHISHA HOTA VS	// 0 //
51	D-CONTC/30312/2024 CONTC/5505/2024	PRASANTA BHOI VS SUDHIR KUMAR SAHU, EXECUTIVE ENGNR.MAIN DAM DIVISION	MADAN MOHAN DAS VS	// 0 //
52	D-CONTC/30356/2024 CONTC/5506/2024	NALINI PRABHA MISHRA VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// 0 //
53	D-CONTC/29922/2024 CONTC/5507/2024	PRASANNAJIT SEJPADA VS SANTANU KUMAR NAYAK, O.A.S.	ADV. VS	// 0 //
54	D-CONTC/29971/2024 CONTC/5508/2024	ULLASH CHANDRA BALIARSINGH VS SUPERINTENDING ENGINEER, RURAL WATER SUPPLY AND SANITATION, CIRCLE BBSR	ADV VS	// 0 //
55	D-CONTC/28810/2024 CONTC/5509/2024	KABITA PANIGRAHI VS RAJESH PRABHAKAR PATIL, I.A.S.	ADV VS	// 0 //
56	D-CONTC/29366/2024 CONTC/5510/2024	KSHITISH KUMAR SETHI VS DEV DUTTA PRADHAN, OAS,	PRATAP CHANDRA MISHRA VS	// 0 //
57	D-CONTC/29047/2024	GADABA MUNNA RAO	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5511/2024	VS P.C.MOHAPATRA, ENGNR. IN CHIEF(CIVIL), ODISHA	VS	() //
58	D-CONTC/29721/2024 CONTC/5512/2024	SABITA PANDA VS ER. SAMBIT KUMAR, R.T.O, CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// () //
59	D-CONTC/30058/2024 CONTC/5513/2024	ASHWINI KUMAR GHOSE VS MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION	ADV. VS	// () //
60	D-CONTC/27457/2024 CONTC/5514/2024	SIBANANDA PANDA VS DR. SUSHANSU KUMAR GIRI, C.D.M AND P.H.O,KORAPUT	ADV. VS	// () //
61	D-CONTC/27473/2024 CONTC/5515/2024	ANIL SAHU VS DR. SUSHANSU KUMAR GIRI, C.D.M AND P.H.O, KORAPUT	ADV. VS	// () //
62	D-CONTC/27462/2024 CONTC/5516/2024	EVENLINA HEMRAM VS BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, WATER RESOURCES	ADV. VS	// () //
63	D-CONTC/29555/2024 CONTC/5517/2024	KETAN BISWAL VS ANU GARG, I.A.S.	ADV. VS	// () //
64	D-CONTC/29549/2024 CONTC/5518/2024	BHAWANI NAIK@BHABANI NAIK VS ANU GARG, I.A.S.	ADV. VS	// () //
65	D-CONTC/29258/2024 CONTC/5519/2024	PREMACHAND MAJHI VS P.ANVESHA REDDY, COLLECTOR AND D.M,KALAHANDI	ADV. VS	// () //
66	D-CONTC/29767/2024 CONTC/5520/2024	ALEKHA PRASAD BEHERA VS VIR VIKRAM YADAV, I.A.S.	ASHOK DAS VS	// () //
67	D-CRLA/18369/2024 CRLA/693/2024	HEMANANDA DEHURY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	MAHULPALI /175 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/000025/2020
68	D-CRLA/20470/2024 CRLA/694/2024	DAMBURU DURIA VS	PRASANTA KUMAR NANDA VS	NANDAPUR /4 /2016 ADDL DISTRICT AND SESSIONS JUDGE

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLA/20157/2024 CRLA/695/2024	STATE OF ODISHA LALAN SK VS	KASHINATH PATTANAİK VS	CT/0000033/2016 //0 2ND ADJ,CUTTACK(Cuttack)
70	D-CRLA/19371/2024 CRLA/696/2024	STATE OF ODISHA RISHU KUMAR VS	S.S.RAY (2) VS	2(A)CC/0000032/2022 RAJGANGPUR /90 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
71	D-CRLA/19212/2024 CRLA/697/2024	STATE OF ODISHA TUKUNA BEHERA VS	ASHOK DAS VS	Spl/0000032/2022 PURUSHOTTAMPUR /151 /2014 A.D.J.,CHATRAPUR(Ganjam)
72	D-CRLA/19829/2024 CRLA/698/2024	STATE OF ODISHA GANGADHAR NAYAK VS	LAMBODOR ACHARI VS	ST/0000208/2015 //0 J.M.F.C,BUGUDA(Ganjam)
73	D-CRLMA/21364/2024 CRLMA/128/2024	MUKUNDA NAYAK DAMAYANTI SAHU@NAİK VS	SURAJ MOHANTY VS	ICC/0000013/2013 ROURKELA VIGILANCE /8 /2022 ( )
74	D-CRLMC/20312/2024 CRLMC/2666/2024	STATE OF ODISHA(VIG.) PRAKASH BAGCHI VS	RAJIB LOCHAN PATTNAİK VS	// MOTU /127 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
75	D-CRLMC/18891/2024 CRLMC/2667/2024	STATE OF ODISHA RANJIT GOUDA VS	LAMBODOR ACHARI VS	Spl/0000169/2022 BHANJANAGAR /249 /2018 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
76	D-CRLMC/19721/2024 CRLMC/2668/2024	STATE OF ODISHA SANTOSH KUMAR PADHY VS	SANTOSH KUMAR MAHANTY VS	GR/0000467/2018 // J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam)
77	D-CRLMC/20291/2024 CRLMC/2669/2024	STATE OF ODISHA KAMALA MUDULI VS	DEEPALI MAHAPATRA VS	MISCA/0000040/2019 KORAPUT TOWN /82 /2024 SPECIAL JUDGE,JEYPORE(Koraput)
78	D-CRLMC/20138/2024 CRLMC/2670/2024	STATE OF ODISHA PAPU JENA@PRAKASH CH.JENA VS	JAYANTA KUMAR MAJHI VS	Spl/0000272/2024 BALASORE SADAR /261 /2020 SPL.JUDGE,BALASORE(Baleshwar)
79	D-CRLMC/20521/2024 CRLMC/2671/2024	STATE OF ODISHA RAITOR BEHERA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	Spl/0000255/2020 KARANJIA /181 /2011 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Malkangiri)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/20679/2024 CRLMC/2672/2024	ANIMESH BEHERA VS STATE OF ODISHA	AJIT CHANDRA MAHAPATRA VS	LALBAG /14 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000047/2024
81	D-CRLMC/20763/2024 CRLMC/2673/2024	GANANATH MAHANTA VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	BALASORE VIGILANCE /44 /2007 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000044/2007
82	D-CRLMP/20262/2024 CRLMP/1061/2024	CHANDRESH MODI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	//0 () //
83	D-CRLMP/19804/2024 CRLMP/1062/2024	JAHARA BEGUM VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /15 /2023 () //
84	D-CRLMP/21053/2024 CRLMP/1063/2024	GADADHAR JENA VS SNEHALATA SAMAL @ JENA	VIVEKANANDA JENA VS	//0 JUDGE FAMILY COURT,BALASORE(Bal) Ctp/0000308/2022
85	D-CRLMP/21483/2024 CRLMP/1064/2024	M/S. KALS BREWERIES PVT. LTD., JAGATSINGHPUR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	//0 () //
86	D-CRLREV/19855/2024 CRLREV/343/2024	DIPU MAHANTA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	JHUMPURA /104 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujh) CRA/0000005/2024
87	D-CRLREV/19936/2024 CRLREV/344/2024	KANAK LATA GHADAI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	//0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh) CRA/0000002/2022
88	D-CRLREV/16212/2024 CRLREV/345/2024	CHANDRA @ CHANDRAKANTA DALABEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /320 /2022 A.D.J.,BOLANGIR(Balangir) Spl/0000016/2023
89	D-CRLREV/20695/2024 CRLREV/346/2024	SUSHANTA BADHEI@SUSANTA BADHEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SARANGADA /78 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Ka) CRMC/0000050/2023
90	D-ELPET/30375/2024 ELPET/6/2024	PRITIRANJAN GHARAI VS PRADEEP BAL SAMANT	UPPENBDRA KUMAR SAMAL VS	// () //
91	D-FAO/29270/2024	NAGEN KUMAR DAS	GOBINDA CHANDRA DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/325/2024	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000078/2021
92	D-JCRLA/21513/2024 JCRLA/119/2024	JAGDISH MAJHI VS STATE OF ODISHA	ADV. VS	KINJIRKELA /6 /2018 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2018
93	D-JCRLA/21509/2024 JCRLA/120/2024	TUKUNA MUNDA @ TINU @ TUNA VS STATE OF ODISHA	ADV. VS	TELKOI /30 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000017/2022
94	D-JCRLA/21507/2024 JCRLA/121/2024	SABIUL ISLAM VS STATE OF ODISHA	ADV. VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000012/2023
95	D-JCRLA/21506/2024 JCRLA/122/2024	RAMESH CHANDRA CHOUDHURY VS STATE OF ODISHA	ADV. VS	GOLANTHARA (BERHAMPUR) /108 /201 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000021/2015
96	D-MACA/28114/2024 MACA/665/2024	M/S. ICICI LOMBARD G.I. CO. LTD. VS KUNJALATA MOHANTA	ANUPAM DASH VS	// I MACT,BALASORE(Baleshwar) Mac/0000226/2021
97	D-MACA/28108/2024 MACA/666/2024	M/S. ICICI LOMBARD G.I. CO.LT.D. VS SARASWATI SHAW	ANUPAM DASH VS	// I MACT,BALASORE(Baleshwar) Mac/0000004/2020
98	D-MACA/26879/2024 MACA/667/2024	M/S. ICICI LOMBARD G.I. CO. L.T.D VS TARABATI PADHAN	ANUPAM DASH VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000022/2022
99	D-MACA/25036/2024 MACA/668/2024	D.M.,M.S SHIRAMA G.I. CO. LTD. VS SANDIP KUMAR PATTNAIK	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000096/2014
100	D-MACA/25214/2024 MACA/669/2024	B.M, NEW INDIA ASSURANCE CO. L.T.D. VS AMRITA KUMARI	SOMNATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000200/2022
101	D-MACA/25024/2024 MACA/670/2024	NEW INDIA ASSURANCE COMPANY LTD. VS JYOTI BHUSAN MALLICK	G.P.DUTTA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000016/2016
102	D-MACA/25030/2024 MACA/671/2024	SHRIRAM G.I.CO. LTD. VS	G.P.DUTTA VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/29755/2024 MACA/672/2024	ARATI BEHERA D.M., ORIENTAL INSURANCE CO.LTD.,BALASORE VS RATHA NAYAK@NAIK	G.P.DUTTA VS	Mac/0000205/2015 // IVTH M.A.C.T. BARIPADA(Mayurbhanj)
104	D-MACA/29904/2024 MACA/673/2024	AMLAN NATH VS SAROJ KUMAR NAIK	PRADEEP KUMAR MISHRA VS	Mac/0000114/2016 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
105	D-MATA/27195/2024 MATA/252/2024	BHENKAT RAMAN RANA VS MENAKA @ PAYAL RANA	RAKHI MISHRA VS	Mac/0000030/2023 // JUDGE,FAMILY COURT,BALANGIR(Balangir)
106	D-MATA/29508/2024 MATA/253/2024	ARTATRANA SAHOO VS SABITA SAHOO	NAMITA PATTNAIK VS	CP/0000042/2022 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
107	D-RPFAM/29198/2024 RPFAM/201/2024	SRIKANTA LENKA VS MONALISA JENA	SUSANTA SEKHAR MOHAPATRA VS	CMA/0000001/2020 // JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsinghpur)
108	D-RPFAM/27751/2024 RPFAM/202/2024	SAMBIT MOHANTY VS ROJALIN MOHANTY	KURESH PRASAD DASH VS	Crp/0000019/2023 // JUDGE FAMILY COURT-II,BHUBANESHWAR(Bhubaneswar)
109	D-RSA/26084/2024 RSA/236/2024	ASHA DEVI VS NANDINI DEVI	S.S.RAO, SR.ADV. VS	RFA/0000020/2019 // PRESIDING OFFICER,DESIGNATED COURT(Bhubaneswar)
110	D-RSA/28965/2024 RSA/237/2024	GOURAHARI DAS VS NILAMBAR @ NILAMANI DAS	SUKANTA KUMAR NAYAK VS	RFA/0000001/2015 // A.D.J.,BHADRAK(Bhadrak )
111	D-RSA/27860/2024 RSA/238/2024	KASINATH BARIK VS ANANDA BARIK	SUKANTA KUMAR NAYAK VS	RFA/0000044/2005 // DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak)
112	D-RVWPET/25469/2024 RVWPET/157/2024	BHAMA LOHAR VS STATE OF ODISHA	ADV VS	// () //
113	D-TRPCRL/20081/2024 TRPCRL/57/2024	ANITA PANI VS SUDESHNA PANI @ MOHAPATRA	ANIRUDHA DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Rairangapur) CMC/0000262/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/28206/2024 WA/1960/2024	STATE OF ODISHA VS GOURI SANKAR PADHY	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
115	D-WP(C)/23046/2024 WP(C)/17294/2024	NETRANANDA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
116	D-WP(C)/28559/2024 WP(C)/17295/2024	KAPILA MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
117	D-WP(C)/27444/2024 WP(C)/17296/2024	SIBA PRASAD DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
118	D-WP(C)/27447/2024 WP(C)/17297/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
119	D-WP(C)/27459/2024 WP(C)/17298/2024	RABINDRA KUMAR PARIDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
120	D-WP(C)/28828/2024 WP(C)/17299/2024	PRAFULLA KUMAR BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
121	D-WP(C)/29429/2024 WP(C)/17300/2024	DR. DURGA SANKAR DASH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
122	D-WP(C)/27460/2024 WP(C)/17301/2024	BRAJA BANDHU PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
123	D-WP(C)/29406/2024 WP(C)/17302/2024	SADANANDA DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
124	D-WP(C)/29388/2024 WP(C)/17303/2024	HANIRAJ @ HANSH RAJ SINGH DEO VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, SAMBALPUR	PRAKASH RANJAN BARIK VS	// 0 //
125	D-WP(C)/28314/2024	JAYADEV DUTTA	NIRANJAN PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17304/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/29203/2024 WP(C)/17305/2024	SILPI DAS VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
127	D-WP(C)/28317/2024 WP(C)/17306/2024	RATNAKAR DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
128	D-WP(C)/27455/2024 WP(C)/17307/2024	DHADU JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
129	D-WP(C)/27472/2024 WP(C)/17308/2024	RABINDRA KUMAR BARAD VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
130	D-WP(C)/27478/2024 WP(C)/17309/2024	BIBHUTI BHUSAN KAR VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
131	D-WP(C)/27456/2024 WP(C)/17310/2024	RABINDRA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
132	D-WP(C)/27480/2024 WP(C)/17311/2024	GOPAL KRISHNA DASH VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
133	D-WP(C)/27801/2024 WP(C)/17312/2024	GAJENDRA NATH JENA VS STATE OF ODISHA	SUKANTI SAHOO VS	// 0 //
134	D-WP(C)/27464/2024 WP(C)/17313/2024	DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
135	D-WP(C)/27465/2024 WP(C)/17314/2024	RADHANATH MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
136	D-WP(C)/27449/2024 WP(C)/17315/2024	KISHORE MOHAN PANDA VS	SANJIB KUMAR RATH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/27467/2024 WP(C)/17316/2024	STATE OF ODISHA NARAYAN RATH VS	SANJIB KUMAR RATH VS	// // 0
138	D-WP(C)/27461/2024 WP(C)/17317/2024	STATE OF ODISHA PRADYUMNA KUMAR NANDA VS	SANJIB KUMAR RATH VS	// // 0
139	D-WP(C)/27454/2024 WP(C)/17318/2024	STATE OF ODISHA BISHNU DAS VS	SANJIB KUMAR RATH VS	// // 0
140	D-WP(C)/27469/2024 WP(C)/17319/2024	STATE OF ODISHA ANURADHA RAO VS	SANJIB KUMAR RATH VS	// // 0
141	D-WP(C)/27463/2024 WP(C)/17320/2024	STATE OF ODISHA KUNJA BIHARI SWAIN VS	SANJIB KUMAR RATH VS	// // 0
142	D-WP(C)/30414/2024 WP(C)/17321/2024	STATE OF ODISHA STATE OF ODISHA VS BANDANA KUMARI SWAIN	RABI NARAYAN MISHRA VS	// // 0
143	D-WP(C)/30321/2024 WP(C)/17322/2024	DWARIKA NATH MISHRA VS	RAMESH CHANDRA SAHOO VS	// // 0
144	D-WP(C)/30313/2024 WP(C)/17323/2024	STATE OF ODISHA THE PLANT MANAGER,MILK CHILLING CENTER VS TP CENTRAL ODISHA DISTRIBUTION LIMITED,BBSR	SATYA SUNDAR KANUNGO VS	// // 0
145	D-WP(C)/30926/2024 WP(C)/17324/2024	AAKASH AGRAWAL VS	SUBHASISH DAS VS	// // 0
146	D-WP(C)/30461/2024 WP(C)/17325/2024	STATE OF ODISHA DAMODAR SAHOO VS	SRINIBASH SATAPATHY VS	// // 0
147	D-WP(C)/30331/2024 WP(C)/17326/2024	STATE OF ODISHA ARJUN HEMBRAM VS FOOD CORPORATION OF INDIA, NEW DELHI	Achyutananda Routray VS	// // 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/30718/2024 WP(C)/17327/2024	M/S. BRIJESH AGRAWAL VS UNION OF INDIA	SIDHANT DWIBEDI VS	// 0 //
149	D-WP(C)/30328/2024 WP(C)/17328/2024	AVINASH KUMAR VS FOOD CORPORATION OF INDIA	Achyutananda Routray VS	// 0 //
150	D-WP(C)/30338/2024 WP(C)/17329/2024	BIREN KISKU VS FOOD CORPORATION OF INDIA, NEW DELHI	Achyutananda Routray VS	// 0 //
151	D-WP(C)/29855/2024 WP(C)/17330/2024	NIRANJAN SAHOO VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
152	D-WP(C)/29296/2024 WP(C)/17331/2024	AMARBAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
153	D-WP(C)/29403/2024 WP(C)/17332/2024	JAYKRUSHNA SETH VS SANJUKTA SETH	LAXMINARAYAN PATEL VS	// 0 //
154	D-WP(C)/29298/2024 WP(C)/17333/2024	DILLIP KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
155	D-WP(C)/29539/2024 WP(C)/17334/2024	BASANTA MUDULI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
156	D-WP(C)/30057/2024 WP(C)/17335/2024	ABHISHEK PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/27063/2024 WP(C)/17336/2024	SANTOSH SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
158	D-WP(C)/28934/2024 WP(C)/17337/2024	BISWAJIT CHHOTRAY VS INDUSIND BANK LTD., PUNE	KSHIROD KUMAR ROUT VS	// 0 //
159	D-WP(C)/30229/2024	YASOBANTA KUMAR NAYAK	BIDYADHAR MANSING	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17338/2024	VS CHAIRMAN-CUM-MANAGING DIRECTOR, SBI,MUMBAI	VS	0 //
160	D-WP(C)/30340/2024 WP(C)/17339/2024	SUREN ORAM VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
161	D-WP(C)/30349/2024 WP(C)/17340/2024	M/S. VEDANTA LTD VS UNION OF INDIA	SUMAN MITRA VS	// 0 //
162	D-WP(C)/30315/2024 WP(C)/17341/2024	SANJAY BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
163	D-WP(C)/30659/2024 WP(C)/17342/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
164	D-WP(C)/30502/2024 WP(C)/17343/2024	SABITRI HEMBRAM VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
165	D-WP(C)/30445/2024 WP(C)/17344/2024	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
166	D-WP(C)/30580/2024 WP(C)/17345/2024	GOUTAM RAKSHIT VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
167	D-WP(C)/30513/2024 WP(C)/17346/2024	LAXMAN RATH VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
168	D-WP(C)/29916/2024 WP(C)/17347/2024	KAILASH CHANDRA PANDA VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
169	D-WP(C)/30473/2024 WP(C)/17348/2024	EXECUTIVE ENGINEER, TPWODL VS SARADA JAIN	PRASANTA KUMAR TRIPATHY VS	// 0 //
170	D-WP(C)/30451/2024 WP(C)/17349/2024	KRUTIBASH ROUT VS	SUDHIR KUMAR MALLICK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/30928/2024 WP(C)/17350/2024	STATE OF ODISHA JAINASENI SAHOO VS	MANAS PATI VS	// // 0
172	D-WP(C)/30440/2024 WP(C)/17351/2024	STATE OF ODISHA SIVALA PHALGUNA RAO VS	SAROJ KUMAR PADHY VS	// // 0
173	D-WP(C)/30039/2024 WP(C)/17352/2024	STATE OF ODISHA M/S. ARRDY ENGINEERING INNOVATIONS PVT. LTD, SUNDARGARH VS	VIPIN UPADHYAY VS	// // 0
174	D-WP(C)/30429/2024 WP(C)/17353/2024	UNION OF INDIA RAJKUMAR MISHRA VS	GYANARANJAN SETHI VS	// // 0
175	D-WP(C)/29823/2024 WP(C)/17354/2024	THE SECY PRIMARY SERVICE, COOPERATIVE SOCIETY, SUBARNAPUR SENIOR POST MASTER, GENERAL POST OFFICES, CUTTACK DIVISION VS	BHABANI SHANKAR RAYAGURU VS	// // 0
176	D-WP(C)/30355/2024 WP(C)/17355/2024	K.MANORANJAN PATRO BIJAYA KUMAR SRICHANDAN VS	BIPIN KUMAR NAYAK VS	// // 0
177	D-WP(C)/30353/2024 WP(C)/17356/2024	STATE OF ODISHA VENKETA RAO NAIDU VS	GYANARANJAN SETHI VS	// // 0
178	D-WP(C)/30287/2024 WP(C)/17357/2024	STATE OF ODISHA SUDARSAN PANDA VS	RAMAKANTA PANDA VS	// // 0
179	D-WP(C)/30333/2024 WP(C)/17358/2024	THE STATE OF ODISHA PARAMESWAR SARANGO VS	MIHIR KANTA RATH VS	// // 0
180	D-WP(C)/30351/2024 WP(C)/17359/2024	STATE OF ODISHA DUKHU KISHAN VS	SANKARACHARYA CHOWDHURY VS	// // 0
181	D-WP(C)/30336/2024 WP(C)/17360/2024	STATE OF ODISHA RABINDRA NATH PATRO VS	SANTOSH KUMAR MAHANTY VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30572/2024 WP(C)/17361/2024	JITENDRA DAS VS INDUS IND BANK,BHADRAK BRANCH	SUKANTA KUMAR NAYAK (2) VS	// 0 //
183	D-WP(C)/30278/2024 WP(C)/17362/2024	HEMANTA BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
184	D-WP(C)/30359/2024 WP(C)/17363/2024	RAMSHRU ORAM VS STATE OF ODISHA	SANKARACHARYA CHOWDHURY VS	// 0 //
185	D-WP(C)/30358/2024 WP(C)/17364/2024	CREATIVE JENUS NURSING SCHOOL, KENDRAPARA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
186	D-WP(C)/30350/2024 WP(C)/17365/2024	KANAKALATA CHAKRA VS COLLECTOR, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
187	D-WP(C)/30438/2024 WP(C)/17366/2024	PADMANAV MISHRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
188	D-WP(C)/30280/2024 WP(C)/17367/2024	RABINDRA DHARUA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
189	D-WP(C)/30398/2024 WP(C)/17368/2024	SEEMA BISWAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
190	D-WP(C)/30281/2024 WP(C)/17369/2024	FULBAS EKKA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
191	D-WP(C)/30176/2024 WP(C)/17370/2024	M/S SHRIRAM FINACE LTD. VS THE SECRETARY, SCDRC, ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
192	D-WP(C)/29624/2024 WP(C)/17371/2024	BHUBANESWAR LAW COLLEGE VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
193	D-WP(C)/30289/2024	KANEK RANA	SAROJA KANTA MANDAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17372/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/30434/2024 WP(C)/17373/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION(TPSODL), GANJAM VS THE CHAIRMAN, DIRECTOR OF INDUSTRIES, M.S.E.F.C., DIRECTORATE OF ODISHA , CUTTACK	RUPESH KUMAR KANUNGO VS	// 0 //
195	D-WP(C)/30239/2024 WP(C)/17374/2024	SATYARUPA MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
196	D-WP(C)/30437/2024 WP(C)/17375/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION(TPSODL), GANJAM VS THE CHAIRMAN, DIRECTOR OF INDUSTRIES, M.S.E.F.C., DIRECTORATE OF ODISHA , CUTTACK	RUPESH KUMAR KANUNGO VS	// 0 //
197	D-WP(C)/30439/2024 WP(C)/17376/2024	SK JABAR BUX @ GUNDU BUX VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
198	D-WP(C)/30442/2024 WP(C)/17377/2024	MOITREE MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
199	D-WP(C)/30500/2024 WP(C)/17378/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
200	D-WP(C)/30602/2024 WP(C)/17379/2024	GYAN RANJAN PANDA VS TPCODL	Sameer Kumar Das VS	// 0 //
201	D-WP(C)/30534/2024 WP(C)/17380/2024	THE TP WESTERN ODISHA DISTRIBUTION LTD. BURLA VS SUCHITRA PANDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
202	D-WP(C)/30252/2024 WP(C)/17381/2024	LABANIDHAR KISAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
203	D-WP(C)/30215/2024 WP(C)/17382/2024	RABI NARAYAN JENA @ RABINDRA KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
204	D-WP(C)/30537/2024 WP(C)/17383/2024	SANDIP ROUT VS	SUBHASREE MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30268/2024 WP(C)/17384/2024	UNIVERSITY OF HYDERABAD PRIYAVRATA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
206	D-WP(C)/29520/2024 WP(C)/17385/2024	SIRISH KUMAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// // ()
207	D-WP(C)/30272/2024 WP(C)/17386/2024	MAHIPAT LAL PATEL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// // ()
208	D-WP(C)/30218/2024 WP(C)/17387/2024	BHARATI TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // ()
209	D-WP(C)/29582/2024 WP(C)/17388/2024	ABINASH GOUD VS THE STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// // ()
210	D-ABLAPL/20683/2024 ABLAPL/7475/2024	PRAFULLA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /273 /2024 ()
211	D-ABLAPL/20786/2024 ABLAPL/7476/2024	RANJIT PALEI VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /677 /2023 ()
212	D-ABLAPL/20688/2024 ABLAPL/7477/2024	DAITARI MAHANAND @ MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /213 /2024 ()
213	D-ABLAPL/20690/2024 ABLAPL/7478/2024	DEEPAK SINGH VS STATE OF ODISHA	ANSUMAN BHUYAN VS	BRAJARAJNAGAR /175 /2024 ()
214	D-ABLAPL/20790/2024 ABLAPL/7479/2024	RAJESH HARICHANDAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NIRAKARPUR /159 /2024 ()
215	D-ABLAPL/20697/2024 ABLAPL/7480/2024	PRASANTA SAHOO VS STATE OF ODISHA	BISWA BHUSAN DAS VS	ERASAMA /303 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/20792/2024 ABLAPL/7481/2024	BIJAY KUMAR JENA VS STATE OF ODISHA	AKASH BHUYAN VS	MAHANGA /49 /2017 () //
217	D-ABLAPL/20706/2024 ABLAPL/7482/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /257 /2024 () //
218	D-ABLAPL/20793/2024 ABLAPL/7483/2024	KUSHADHWAJA JENA VS STATE OF ODISHA	AKASH BHUYAN VS	MAHANGA /49 /2017 () //
219	D-ABLAPL/20794/2024 ABLAPL/7484/2024	BULU JENA @ MADAN JENA VS STATE OF ODISHA	AKASH BHUYAN VS	MAHANGA /49 /2017 () //
220	D-ABLAPL/20821/2024 ABLAPL/7485/2024	BISWAJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /39 /2024 () //
221	D-ABLAPL/20711/2024 ABLAPL/7486/2024	PRATAP SAMANTA VS STATE OF ODISHA	SURYAKANTA PALAI VS	ERASAMA /294 /2024 () //
222	D-ABLAPL/20822/2024 ABLAPL/7487/2024	TULU NAYAK @ REHAN VS STATE OF ODISHA	SANJIT MISHRA VS	CUTTACK SADAR /110 /2024 () //
223	D-ABLAPL/20726/2024 ABLAPL/7488/2024	MANGU @ BISWAMBER DALAI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /288 /2024 () //
224	D-ABLAPL/20840/2024 ABLAPL/7489/2024	BHARAT PARIDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	ASKA /316 /2024 () //
225	D-ABLAPL/20829/2024 ABLAPL/7490/2024	SIDHANTA KAR @ SIDHARTHA KARA VS STATE OF ODISHA	UMAKANTA BARIK VS	KOTPAD /17 /2020 () //
226	D-ABLAPL/20844/2024 ABLAPL/7491/2024	SURU DORA @ SUGRIBA DORA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /199 /2024 () //
227	D-ABLAPL/20759/2024	HEMANTA KUMAR BEHERA	MANORANJAN PADHI	DHUSURI /211 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7492/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/20835/2024 ABLAPL/7493/2024	BASANTA BISOI @ BASANTA KUMAR BISOYI VS STATE OF ODISHA	S.S.RAY (2) VS	BHANJANAGAR /170 /2012 () //
229	D-ABLAPL/20855/2024 ABLAPL/7494/2024	BIKRAM SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /557 /2024 () //
230	D-ABLAPL/20769/2024 ABLAPL/7495/2024	SUBHRAJIT SAMAL @ DIPUNA VS UNION OF INDIA RAILWAY	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0000352/2024
231	D-ABLAPL/20888/2024 ABLAPL/7496/2024	SHANKAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 () //
232	D-ABLAPL/20899/2024 ABLAPL/7497/2024	RUPESH PADHAN @ GIRIDHARI VS STATE OF ODISHA	PRATIMA NAYAK VS	SOHELLA /130 /2022 () //
233	D-ABLAPL/20776/2024 ABLAPL/7498/2024	MITISH @ MITESH RANJAN LENKA VS STATE OF ODISHA	AMLAN MOHANTY VS	TANGI /99 /2024 () //
234	D-ABLAPL/20890/2024 ABLAPL/7499/2024	NARENDRA OJHA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	DELANGA /252 /2024 () //
235	D-ABLAPL/19697/2024 ABLAPL/7500/2024	SATRUGHANA DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	BARI /403 /2024 () //
236	D-ABLAPL/18762/2024 ABLAPL/7501/2024	BHARAT MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /187 /2024 () //
237	D-ABLAPL/19911/2024 ABLAPL/7502/2024	KAPIL @ RAJ KAPIL PRASAD VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /362 /2024 () //
238	D-ABLAPL/20022/2024 ABLAPL/7503/2024	SAMPAD KUMAR SWAIN VS	SARADA PRASAD DASH VS	LINGARAJ P.S. /248 /2022 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/18886/2024 ABLAPL/7504/2024	STATE OF ODISHA SHAIK MUHAMMED IQUBAL @ SHEIK MOHAMMAD IQUBAL VS STATE OF ODISHA	MD. GOLAM MADANI VS	// MAHILA P.S. BUXIBAZAR /90 /2024 ()
240	D-ABLAPL/20895/2024 ABLAPL/7505/2024	D. TEJESWAR RAO @ ROHAN RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /180 /2024 ()
241	D-ABLAPL/20905/2024 ABLAPL/7506/2024	STATE OF ODISHA RABINDRA SENAPATI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// AUL /227 /2024 ()
242	D-ABLAPL/20908/2024 ABLAPL/7507/2024	STATE OF ODISHA GANESH SAHOO @ GANESWAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000162/2024
243	D-ABLAPL/20910/2024 ABLAPL/7508/2024	STATE OF ODISHA GOPAL CHANDRA JENA @ GOPAL JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUJIHATIA /129 /2024 ()
244	D-ABLAPL/21094/2024 ABLAPL/7509/2024	STATE OF ODISHA BISWAJIT MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// BIRIDI PS /220 /2024 ()
245	D-ABLAPL/20159/2024 ABLAPL/7510/2024	SUNITA DALABEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// ODAGAON /64 /2024 ()
246	D-ABLAPL/20370/2024 ABLAPL/7511/2024	BIRABAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// DHENKANAL SADAR /422 /2024 ()
247	D-ABLAPL/20274/2024 ABLAPL/7512/2024	DURYADHAN BAG VS STATE OF ODISHA	LAXMAN PRADHAN VS	// KHAPRAKHOL /125 /2024 ()
248	D-ABLAPL/20304/2024 ABLAPL/7513/2024	SUKANT KUMAR RATH VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// HIRAKUD /196 /2024 ()
249	D-ABLAPL/20446/2024 ABLAPL/7514/2024	STATE OF ODISHA SOUMYA RANJAN SAMAL VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	// MAHILA P.S. BUXIBAZAR /101 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/20348/2024 ABLAPL/7515/2024	BINAY KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KHURDA MODEL /224 /2024 () //
251	D-ABLAPL/20335/2024 ABLAPL/7516/2024	RAJESH MUKHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /255 /2024 () //
252	D-ABLAPL/20449/2024 ABLAPL/7517/2024	SUKANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK RURAL /432 /2024 () //
253	D-ABLAPL/20510/2024 ABLAPL/7518/2024	MANAS SETHI VS STATE OF ODISHA	ABHIMANYU KHATUA VS	BHUBAN /326 /2019 () //
254	D-ABLAPL/20455/2024 ABLAPL/7519/2024	AJIT KHAN VS STATE OF ODISHA	GURU PRASAD BEHERA VS	SPL.TASK FORCE /23 /2021 () //
255	D-ABLAPL/20924/2024 ABLAPL/7520/2024	HARIHAR SETHI VS STATE OF ODISHA	RAMAKANTA SAHOO VS	BARIPADA TOWN /324 /2024 () //
256	D-ABLAPL/20465/2024 ABLAPL/7521/2024	BUTULU BIRUA @ SANATAN BIRUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May 2(B)CC/0000014/2022
257	D-ABLAPL/20904/2024 ABLAPL/7522/2024	PARAMANANDA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000138/2024
258	D-ABLAPL/21021/2024 ABLAPL/7523/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /326 /2024 () //
259	D-ABLAPL/21024/2024 ABLAPL/7524/2024	BALLAV BARIK @ BALLABA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /252 /2022 () //
260	D-ABLAPL/20944/2024 ABLAPL/7525/2024	KESHAB ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /228 /2024 () //
261	D-ABLAPL/21038/2024	MANOJ SOHELA	DAMODAR PANDE	DHAMA /92 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7526/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/21039/2024 ABLAPL/7527/2024	ROJALIN PADHI @ ROJI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	PIRAHAT P.S /77 /2024 () //
263	D-ABLAPL/21063/2024 ABLAPL/7528/2024	SK. NAJRUL VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /68 /2024 () //
264	D-ABLAPL/21043/2024 ABLAPL/7529/2024	SUKANTI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PURUSHOTTAMPUR /389 /2024 () //
265	D-ABLAPL/20977/2024 ABLAPL/7530/2024	PRAMODINI MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /464 /2024 () //
266	D-ABLAPL/20987/2024 ABLAPL/7531/2024	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BALIMI /154 /2024 () //
267	D-ABLAPL/20536/2024 ABLAPL/7532/2024	KUNA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /298 /2024 () //
268	D-ABLAPL/20995/2024 ABLAPL/7533/2024	PADMA CHARAN PAIKRAY @ HATIA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	JODAPADAR /35 /2024 () //
269	D-ABLAPL/21066/2024 ABLAPL/7534/2024	SK. NAJRUL VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /66 /2024 () //
270	D-ABLAPL/20636/2024 ABLAPL/7535/2024	BIJAY MALIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GANIA /87 /2024 () //
271	D-ABLAPL/20542/2024 ABLAPL/7536/2024	JYOTSHNARANI BEHURA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /228 /2024 () //
272	D-ABLAPL/20676/2024 ABLAPL/7537/2024	KARNAL HUSSAIN @ KARNAL UMAR VS	MD. RIAZ VS	SUNDARGARH TOWN /305 /2022 ()

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :19/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/20748/2024 ABLAPL/7538/2024	STATE OF ODISHA SIBANANDA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /250 /2024 () //
274	D-ABLAPL/21108/2024 ABLAPL/7539/2024	DR. VASWAT KANTI SENGUPTA VS STATE OF ODISHA	SUJATA JENA VS	// DHENKANAL TOWN /137 /2023 () //
275	D-ABLAPL/20693/2024 ABLAPL/7540/2024	STATE OF ODISHA GOBINDA KUSHULIA @ GOVIND KUSHULIA VS STATE OF ODISHA	PREMRAJ GOUDA VS	// CHANDRAPUR /25 /2021 () //
276	D-ABLAPL/20550/2024 ABLAPL/7541/2024	STATE OF ODISHA SK. SAMIULLAH @ BHALU @ CHATRI BHALU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /81 /2017 () //
277	D-ABLAPL/20561/2024 ABLAPL/7542/2024	STATE OF ODISHA PANKAJ NAYAK @ NILU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// KHURDA MODEL /224 /2024 () //
278	D-ABLAPL/20694/2024 ABLAPL/7543/2024	STATE OF ODISHA LIPU @ LIPU PATRA @ LIPU KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /419 /2022 () //
279	D-ABLAPL/20618/2024 ABLAPL/7544/2024	STATE OF ODISHA GANGADHAR KANDAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// / /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0000353/2024
280	D-ABLAPL/20830/2024 ABLAPL/7545/2024	STATE OF ODISHA RAHUL PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE SADAR /73 /2024 () //